

4
P. Kumar -Vrs- UOI

Admission Sl.No.02
O.A. No.88/14

Order dated 11th November, 2016

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

.....

Mr. U.S.P. Udgata, Ld. Advocate on behalf of Mr. S. Udgata, Ld. Counsel for the applicant submitted that the applicant has filed a Memo for withdrawal of this O.A. The Memo is taken on record. Taking into account the Memo filed by the applicant, the O.A. is disposed of being withdrawn. Mr. H.K. Tripathy, Ld. Counsel appearing for the Respondents-KVS is present and heard.


MEMBER(J)

K.B.